

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA**  
**LD-VC-CW-75 OF 2020**

Vishwas Jotkar. .... Petitioner.

Versus

The State of Goa and others. .... Respondents.

Mr. P. Rao, with Mr. Vithal Naik, Advocates for the Petitioner.

Mr. Manish Salkar, Government Advocate for Respondents No. 1 and 3.

Mr. Nigel da Costa Frias, Advocate for Respondents No.5 and 6.

Ms. Asha Desai, Advocate for the Intervenor.

**Coram : M.S. Sonak &**  
**Smt. M.S. Jawalkar, JJ.**

**Date : 31<sup>st</sup> July, 2020.**

**P.C. :-**

1. This matter is posted for further consideration on 4<sup>th</sup> August, 2020.
2. In the meantime, if any pleadings remain incomplete, the parties to complete the same.

**Smt. M.S. Jawalkar, J.**

**M.S. Sonak, J.**